

**Situation in J&K after abrogation of Article 370**

1994. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the current situation in Jammu and Kashmir and changes that happened after abrogation of Article 370;
- (b) whether it is a fact that expenditure on security forces and other areas in Jammu and Kashmir has been increased tremendously;
- (c) if so, the details thereof indicating quantum of amount spent during the last one year; and
- (d) how much loss has occurred during last one year and the steps Government proposes to correct/control the situation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) and (d) Full potential in Jammu, Kashmir and Ladakh regions could not be realized for the last 70 years as the people of Jammu and Kashmir have suffered from terrorist violence and separatism supported from across the border for the past many decades. On account of Article 35A and certain other Constitutional ambiguities, the people of this region were denied full rights enshrined in the Constitution of India and other benefits of various Central Laws that were being enjoyed by other citizens of the country.

After the Declaration issued by the President under Article 370, based on recommendation of the Parliament, and reorganization of the erstwhile State of Jammu and Kashmir into Union Territory of Jammu and Kashmir and Union Territory of Ladakh, all such aspects have been addressed. The people and business community of these regions can now realize full potential in all sectors of economy like in other parts of the country.

Certain precautionary measures which were taken initially have been subsequently relaxed and the current situation is as follows:

- (i) Initial restrictions imposed under section 144 Cr. PC have been lifted from all areas of Kashmir Valley. So far, no major law and order incidents have been reported.
- (ii) Shops and business establishments, including hotels and restaurants are open.

- (iii) Public transport is plying normally. The train services are also running regularly.
- (iv) All Government offices including educational institutions are functioning normally, with regular attendance of the employees and the students. Private tuition/coaching centres are also operational.
- (v) The annual exams in respect of Primary/Middle/High/Higher Secondary Schools have been conducted successfully and the attendance has been more than 98%. Exams in respect of Professional Colleges, Combined Defence Services (CDS)/Service Selection Board (SSB) and the Degree/PG exams of University have also been conducted successfully.
- (vi) All Health facilities including Tertiary care hospitals *viz* SKIMS Soura/ Medical College and Health Institutions are fully functional. The Medical shops are open with sufficient availability of medicines.

(b) and (c) Considering the proactive support to terrorists and terrorist activities from across the border, Government of India has been supplementing the efforts of the Government of Jammu and Kashmir by reimbursing a portion of security related expenditure related to Police, Relief and Rehabilitation since 1990s. Such reimbursement varies from year to year and the reimbursements made during the last 3 years and the current year are as below:

Year	Total (In Rupees crores)
2016-17	1555.61
2017-18	908.53
2018-19	810.54
2019-20 (upto December, 2019)	1039.38

#### **Road blockage in Delhi**

1995. SHRI VIJAY PAL SINGH TOMAR:

SHRI HARNATH SINGH YADAV:

LT. GEN. (DR.) D.P. VATS (RETD.):

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the roads are blocked in Delhi due to protests;